

Central Administrative Tribunal
Principal Bench
New Delhi

OA No.1877/2015

New Delhi this the 20th Day of November, 2017

Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms. Praveen Mahajan, Member (Administrative)

Sh. Mahaveer
S/o Late Sh. Hukam Chand
R/o 164, Village & Post Office
Khera Kalan, Delhi-82 Applicant

(By Advocate: Mr. Prashant Kumar for Ms. Prena Kumari)

VERSUS

Delhi Subordinate Services Selection Board,
FC-18, Institutional Area
Karkardooma, Delhi-110092. ... Respondents

(By Advocate: Ms. Neetu Mishra for Ms. Rashmi Chopra)

O R D E R (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

Learned proxy counsel for the applicant submitted, on instructions, that he wants to withdraw this OA. Learned proxy counsel for the respondents has no objection for the same. Therefore, this OA is dismissed as withdrawn.

(Praveen Mahajan)
Member(A)

(Raj Vir Sharma)
Member (J)

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